

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

**Annual Report for the year 2003-2004 and Accounts (2002-2003) of ICAR,
New Delhi and related papers**

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR) : Sir I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2003-2004.
- (b) Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2002-2003, and the Audit Report thereon.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (b) above. [Placed in Library. See No. L.T. 916/04]

- I. Notifications of the Ministry of Railways**
- II. Annual Report and Accounts (2003-2004) of the Container Corporation of India, New Delhi and related papers**
- III. Annual Report and Accounts (2003-2004) of the Konkan Railways Corporation of India Limited, New Delhi and related papers**
- IV. Annual Report and Accounts (2003-2004) of the Railtel Corporation of India Limited, New Delhi and related papers**
- V. Annual Report and Accounts (2003-2004) of the RITES Limited, New Delhi and related papers**
- VI. Annual Report and Accounts (2003-2004) of the Indian Railway Welfare Organisation, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU) : Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways (Railway Board), under section 199 of the Railway Act, 1989:
 - (1) S.O. 1098 (E) dated the 11th October, 2004, investing the Railway Board with all powers of the Central Government